

4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

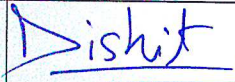
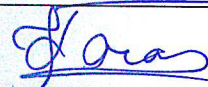
SPECIAL BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 592/9/HDB/2019
NAME OF THE COMPANY	Rithwik Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Quippo Energy Ltd
NAME OF THE RESPONDENT(S)	Rithwik Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharya	Adv		
Karan Pandey	Adv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mamata Choudhary	Adv.		

ORDER

Counsels representing both sides are present. Petitioner's counsel prayed time for filing rejoinder. At his request, time is enlarged. For hearing submissions, put up the matter on 05.02.2020.


MEMBER JUDICIAL

Santi